

Reported Statement of President of A.I.R. and Electronic Association

2113. SHRI JANARDHANA POOJARY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government's attention has been drawn to the reported statement published in Financial Express of 24th January, 1979 by the President of the AIR and Electronic Association that the number of radios in the country could increase two-fold in a year or two if the system of licences is abolished; and

(b) if so, reaction of the Government thereto?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) Yes, Sir.

(b) The entire question of the radio licence fees including proposals for its abolition on all or some categories of radio sets is being examined.

भारत कोलिंग कोल लिमिटेड की खानों के बंद होने के कारण हानि

2114. श्री सुबराज : क्या ऊर्जा मंत्री यह बतान की कृपा करेंगे कि :

(क) क्या "इन्टक" द्वारा समर्थित नेशनल कोल माइन वर्कर्स यूनियन के आह्वान पर भारत कोलिंग कोल लिमिटेड के अधीन 75 प्रतिशत कोयला खानों को बन्द कर दिया गया था; और

(ख) यदि हा, तो उसके परिणामस्वरूप किनकी हानि हुई और उत्पादन में कितनी कमी हुई ?

ऊर्जा मंत्रालय में राज्य मंत्री (श्री जनेश्वर सिन्हा) : (क) भारत कोलिंग कोल लि की 87 कोलियरियों में से 81 कोलियरियों के कामगारों ने 5 फरवरी को एक दिन की हड़ताल की। हड़ताल का आह्वान करने वाली यूनियन थी—राष्ट्रीय कोलियरी मजदूर सच (इंटक), यूनाइटेड कोल वर्कर्स यूनियन (एम्प्लॉयीयू सी), बिहार कोलियरी कामगार यूनियन (सी टू) और अन्य यूनियन।

(ख) इससे उत्पादन में 69,493 टन कोयले की कमी हुई जिसकी कीमत लगभग 57 लाख रुपए थी।

Rural Electrification Schemes in Tribal Sub-Plan Area in Orissa

2115. SHRI GIRIDHAR GOMANGO: Will the Minister of ENERGY be pleased to state:

(a) the number of Rural Electrification Corporation Schemes sanctioned in the Tribal Sub-Plan Areas, district-wise, for the State of Orissa by his Ministry in Fifth Plan and annual plans of Sixth Plan;

(b) the names of the Rural Electrification Schemes and loan provided to the State Government under this scheme so far, district-wise;

(c) whether his Ministry earmarked allocation for the Tribal Sub-Plan Areas of that State and released money for the tribal area schemes of Orissa; and

(d) if not, the schemes and procedure adopted by his Ministry to check the diversion of fund earmarked for the tribal areas by the States?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a)

Rural Electrification Corporation sanctioned 34 rural electrification schemes in the tribal areas in 6 districts of Orissa covered under the Tribal Sub-Plan during the Fifth Plan and Annual Plan 1978-79 (upto 28-2-1979) of the Sixth Plan. The district-wise position is as follows:—

Sl. No.	District	No. of schemes sanctioned
1.	Koraput	11
2.	Mayurbhanj	8
3.	Phulbai	5
4.	Keonjhar	4
5.	Ganjam	3
6.	Sundergarh	3
TOTAL		34